Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JVL Agro Industries Limited Date of Commencement of Liquidation: 19-08-2020; List of Stakeholders as on Date: 30-10-2020; Name of IP: Mr. Supriyo Kumar Chaudhuri; Last 5 digitof registration number: 11098

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				5367931				NA
2	Liquidation costs incurred till date				17313128				NA
3	Secured financial creditors	10	26082176710	10	26074281007	0	7895703	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	235	131876959	150	9348987	0	122527972	0	Annexure 5
6	Operational creditors (Employees)	272	138034729	163	16876465	0	121158265	0	Annexure 6
7	Operational creditors (Government Dues)	7	2855873142	6	371113668	0	2484759474	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	211	579812165	172	240808441	0	339003724	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	135337	6	98705	0	36632	0	Annexure 9
Total		741	29787909042	507	26735208332	0	3075381770	0	